



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Friday,23rd April 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH - I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
13	WP(C)/2838/2021 (PDF COPY), B/O	ASSAM UNIVERSITY TEACHERS ASSOCIATION <b>Versus</b> THE ELECTION COMMISSION OF INDIA AND 7 ORS	MR K K MAHANTA MS N BEGUM MR. K M MAHANTA	GA, ASSAM SC, ECI ASSTT.S.G.I. SC, ASSAM UNIVERSITY SC, ECA SC, U G C
<b>ADMISSION</b>				
14	WA/132/2021 B/O	LACHIT BARKAKATI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, EDU SC, SEBA
15	WA/137/2021 (PDF COPY), B/O	SAMARJIT MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1002/2021 <b>in</b> WA/137/2021	SAMARJIT MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
16	WA/138/2021 (PDF COPY), B/O	BABITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1008/2021 <b>in</b> WA/138/2021	BABITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
17	WA/139/2021 (PDF COPY), B/O	SAYEDA JURIMA AHMEDA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1012/2021 <b>in</b> WA/139/2021	SAYEDA JURIMA AHMEDA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MR. A SAXENA	SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 23/04/2021

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1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R P SINGH	05-04-2021	To	26-04-2021
3)	MR B K SINGH	19-04-2021	To	30-04-2021
4)	MR. D BANERJEE	19-04-2021	To	07-05-2021
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7)	MR A KAKOTI	20-04-2021	To	29-04-2021
8)	MR. L P SHARMA	19-04-2021	To	12-05-2021
9)	MR D K MISHRA	19-04-2021	To	03-05-2021
10)	MR D C K HAZARIKA	25-04-2021	To	27-04-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH - III]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>MOTION</u></b>			
31 WP(C)/2830/2021 (PDF COPY), B/O	BIDISHA KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R M DAS MS. A BEGUM	SC, SEC. EDU. SC, SEBA

LEAVE NOTE OF ADVOCATES FOR 23/04/2021

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CRIMINAL & CIVIL MATTERS AND MATTERS  
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
21	Bail Appln./822/2021 FIXED	MD ALLAUDDIN RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO**

**COURT NO: 7**

**[CIVIL BENCH - III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
13	WP(C)/5563/2020 FIXED	WAHIDA SULTANA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY	GA, ASSAM
14	WP(C)/68/2021 FIXED	DIPTI CHETRY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A KHANIKAR MR. P KONWAR	GA, ASSAM SC. B.T.A.D.
<b>ORDERS</b>				
15	Cont.Cas(C)/332/2020 FIXED	ALOKESH CH. ROY <b>Versus</b> KHANINDRA CHOUDHURY AND ANR.	MR. M J BARUAH	MR. D SAIKIA MR. D SAIKIA MR. D P BORAH MR. D P BORAH MR. B GOGOI MR. B GOGOI MR A CHALIHA MR A CHALIHA

LEAVE NOTE OF ADVOCATES FOR 23/04/2021

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH - I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

22	Tr.P.(C)./3/2020 FIXED	ABIDA KHATUN <b>Versus</b> SIHAB UDDIN	MS. R CHOUDHURY MS. S S ZIA	MR. N UDDIN MR. M ISLAM
	<b>WITH</b>			
23	Tr.P.(CrI.)/8/2021	MD. SIHAB UDDIN <b>Versus</b> ABIDA KHATUN	MR G SAROWAR MR. N UDDIN MR. M ISLAM	
	<b>WITH</b>			
24	Tr.P.(CrI.)/9/2021	MD. SIHAB UDDIN <b>Versus</b> ABIDA KHATUN	MR G SAROWAR MR. N UDDIN MR. M ISLAM	

### HEARING

25	RSA/1/2012 WITH LCR, B/O	ON THE DEATH OF MONIKA RANI DEB HER LEGAL HERIS ARE RAJYESWAR DEB and 4 ORS, <b>Versus</b> SREEMATI SILPI RANI DEB	S C KEYAL S K GHOSH S P CHOUDHURY A BHATTACHARJEE G SARMAH B KAUSHIK	P ROY I ALAM T. SK.
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[CRIMINAL MATTERS AND MATTERS  
RELATED TO RETIREMENT BENEFITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGEMENT</b>				
21	Crl.A./384/2018 (AT 2:00 P.M.)	MD FAZAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K SARMA MR D DAS MR. M BARUAH	MD. M H CHOUDHURY (R2) MRS. L N CHOUDHURY (R2) MS. M DEORI (R2) MR H J YEPHTO (R2) MR. V ACHUMI (R2) MR MONZUR K CHOUDHURY (R2) MR. B B GOGOI, ADDL. PP, ASSAM
22	<b>WITH</b> Crl.A./178/2020	MD ABUL BASAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR H J YEPHTO MR. V ACHUMI	MR. K SARMA MR. S ALIM (R7, R8) MR. B HUSSAIN (R7, R8) MR. D DAS MR. A T SIKDER (R7, R8) MR. B J TALUKDAR PP, ASSAM
<b>ORDERS</b>				
23	Crl.Pet./268/2020 WITH LCR 1 FILE, B/O	NUR HUSSAIN @ NURAHUCHEN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY	PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[CIVIL BENCH - IV , I AND CRIMINAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
21	AB/1193/2021 (PDF ACT), B/O	WANGRANG WANGJEN <b>Versus</b> THE STATE OF ASSAM	R SARMAH MR H K NATH	PP, ASSAM

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